

=FORM No. 34
THE COMPANIES ACT, 1956
Register of Directors, Managing Director, Manager and Secretary, etc.
[Pursuant to section 306]

Name of Company Limited/Private Limited

Present name or names and surname in full	Any former name or names and surname in full	Father's/Husband's name	Usual residential address	Nationality	Nationality of origin (if different from present nationality)	Business occupation	Particulars of directors hips or other offices held in any other company	Date of and age	(i) Date of original appointment (ii) Date of change
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)